

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1791/2017

New Delhi, this the 22nd day of May, 2017.

Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)

Yogendra Singh Rana,
Age 61 years,
S/o late Sh. Sukhbir Rana,
R/o C-10/185, Yamuna Vihar,
Delhi-110053
Group-B,
Designation – Vice Principapl

... Applicant

(through Sh. Sudhir Naagar)

Versus

1. Govt. of NCT of Delhi,
Through Director of Education,
Directorate of Education.
Old Secretariat, Delhi-110054.
 2. Director of Education,
Directorate of Education,
Govt of NCT of Delhi,
Old Secretariat, Delhi-110054.
 3. Deputy Director of Education,
(North West-A),
Directorate of Education,
BL Block, Shalimar Bagh,
New Delhi. ... Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

The grievance of the applicant is that his re-employment as Vice Principal has not been extended by the respondents for the second year. They have rejected his request for re-employment vide impugned order dated 28.02.2017.

He submitted a representation to the respondents on 08.03.2017 followed by a reminder dated 08.05.2017. However, the respondents have yet to take a

decision on the same. Learned counsel for the applicant submitted that the applicant would be satisfied if directions were given to the respondents to decide his representation within a given time frame.

4. Accordingly, we dispose of this OA at the admission stage itself without issuing notice to the respondents and without going into the merits of the case with a direction to them to decide the aforesaid representation of the applicant by means of a reasoned and speaking order within a period of two weeks from the date of receipt of certified copy of this order. No costs.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/